

<i>State</i>	<i>Centres- Constituted</i>
Jammu & Kashmir	2
Karnataka	19
Kerala	25
Madhya Pradesh	4
Maharashtra	8
Meghalaya	1
Orissa	2
Punjab	2
Rajasthan	12
Uttar Pradesh	6
Tamil Nadu	20
West Bengal	1
Delhi	7
Andaman & Nicobar Island	1
Pondicherry	2
<b>TOTAL</b>	<b>142</b>

Out of 142 Centres constituted, 62 have become functional.

(c) During 1990-91, 40 Building Centres have been constituted. These centres are involved in disseminating various low cost technologies and the production of fly-ash based building products, ferro-cement building components, hollow concrete blocks for walling and roof, funicular shells (both concrete and bricks) etc. The building centres have so far imparted training in the various fields to more than 4500 artisans.

(d) and (e) There has been some delay in setting up the centres in a few states owing to problem of land allotment and the formation of the society for the building centres. There are also some problems in securing qualified professionals to operate the centres.

#### **Enquiry of Slum Wing in D.D.A.**

1716. SHRI RAMESH CHAND TOMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether an enquiry has recently been conducted into the working of the Slum Wing of the Delhi Development Authority;

(b) if so, the finding thereof; and

(c) the action taken or proposed by the Government against the officials found guilty, if any?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Delhi Administration have reported that in April-June 1991 it ordered a special audit on the working of the Slum Wing of Delhi Development Authority.

(b) and (c) The Audit Report has high-lighted lapses on the part of the Slum Wing of Delhi Development Authority. Delhi Administration is examining the report for taking appropriate action in the matter.

#### **Maintenances of Colonies by D.D.A.**

1717. SHRI RAMESH CHAND TOMAR:

SHRI B. L. SHARMA PREM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount spent by the Delhi Development Authority on maintenance of different colonies, colony-wise during the year 1990-91; and

(b) the criteria adopted for allocation of funds?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The information regarding the amount spent by the DDA on maintenance of individual colonies during the year 1990-91 is being collected and will be laid on the Table of the Sabha.

(b) Allocation of funds is made as per standard norms and variable site and work conditions in different colonies like area of roads, length of drains, number of toilet blocks, nature